the registered companies in Rajasthan (District-wise)?

The Minister of Commerce and Industry (Shri Lai Bahadar Shastri): The time and labour involved in preparing a district-wise list of the names of more than 550 companies registered in Rajasthan will not be commensurate with the results to be obtained. However, a statement showing numerical distribution of companies in each district is laid on the Table of the Lok Sabha [See Appendix IV, annexure No 27.]

Khadi and Village Industries Board, Rajasthan

1474. Shri Onkar Lal: Will the Minister of Commerce and Industry be pleased to state the amount allotted during 1958-59 by the Central Government for the Khadi and Village Industries Board of Rajasthan?

The Minister of Commerce and Industry (Shri Lai Bahadur Shastri): The Khadi and Village Industries Commission has tentatively allotted out of the funds placed at its disposal by the Central Government, Rs 22,34,400 as grant and Rs 29,86,670/- as loan to the Rajasthan State Khadi and Village Industries Board for the development of Khadi (including Ambar Khadi) and other village industries

Employment Exchanges

1475. Shri Jadhav: Will the Minister of Labour and Employment be pleased to state.

- (a) the total number of persons who got employment through the different Employment Exchanges in the State of Bombay during the year 1957-58; and
- (b) the number of applications pending with the different Employment Exchanges in the above State at present*

The Deputy Minister of Labour (Shri Abid Ail): (a) 26,924

(b) 1,57,451 as on 31st July, 1958

Central Schemes in Punjab

1476. Shri Ram Krishan: Sardar Iqbal Singh:

Will the Minister of Planning be pleased to state:

- (a) the total amount spent by the Centre on the schemes sponsored and executed by the Central Government in the State of Punjab during the first two years of the Second Five Year Plan; and
- (b) the total amount to be spent during the current financial year?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). Information regarding the amount provided by the Central Government for Centrally sponsored schemes in the Punjab in the first two years of the Second Plan is being collected and will be made available in due course As regards purely Central schemes it is not generally possible to allocate expenditure by States and territories

Small Scale Industries Board

Shri Ram Krishan:
Shri Bibhuti Mishra:
Sardar Iqbal Singh:

Will the Minister of Commerce and Industry be pleased to state:

- (a) the nature of resolutions passed and recommendations made by the All India Small Scale Industries Board at its eleventh meeting held at Mussorie during the second week of May, 1958 and
- (b) the action taken by Government to implement them?

The Minister of Commerce and Industry (Shri Lai Bahadur Shastri):
(a) and (b) A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 28.]

Survey of Unemployment

1478. Shri D. C. Sharms: Will the Minister of Planning be pleased to refer to the reply given to Starred